

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No223
CP(CAA)/25(AHM)2022
in
CA(CAA)/72(AHM)2021

Proceedings under Section 230-232 r.w 66 Co.Act ,2013

IN THE MATTER OF:

Mahavir Rolling Mills Pvt Ltd
MGI Industries Pvt Ltd
MGI Tardecom Pvt Ltd
Mahavir Biztrade Pvt Ltd

.....Applicant

Order delivered on 02/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Tirth Nayak.
For the RD : Mr. B.R. Ambedkar, Assitant Director.

ORDER

Due to paucity of time, as the Hon'ble Member (Judicial) and Hon'ble Member (Technical) are holding multiple Benches, re-Notify on 05.01.2023.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**